

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:2554  
ANSWERED ON:18.03.2005  
HANDLOOM INDUSTRY  
Rana Shri Kashi Ram

**Will the Minister of TEXTILES be pleased to state:**

- (a) the number of beneficiaries of IHTP (Integrated Handloom Training Project), State-wise;
- (b) the number of weavers who have received benefits under the 'workshop-cum-housing scheme' during the last three years, State-wise;
- (c) whether the Government has reviewed these programmes/schemes; and
- (d) if so, details thereof?

**Answer**

MINISTER OF TEXTILES ( SHRI SHANKERSINH VAGHELA )

(a) A Central Sector Plan Scheme 'Integrated Handloom Training Project has been introduced in December 2003 for imparting training to handloom weavers/workers. Under the Scheme, financial assistance for covering 20,260 beneficiaries has been released to Weavers' Service Centres till now as per detail given below:

Name of Weavers' Service Centre	State covered	2003-04 (no. of beneficiaries)	2004-05 (no. of beneficiaries)
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Chennai	Tamilnadu,		
Pondicherry		560	1600
Kancheepuram	Tamilnadu		
Salem			
Vijayawada	Andhra Pradesh	500	1600
Hyderabad			
Bangalore	Karnataka	240	1200
Kannur	Kerela	240	1200
Delhi	Delhi,	60	2660
	Himachal Pradesh	180	600
Jaipur	Rajasthan	100	600
Panipat	Haryana	100	440
Varanasi	Uttar Pradesh	200	1000
Meerut			
Chamoli	Uttranchal	100	160
Srinagar	J & K	100	400
Mumbai	Maharashtra,	40	300
Goa	Goa	40	
Nagpur	Maharashtra,	40	300
	Madhya Pradesh (only a part of it)	60	100
Ahmedabad	Gujarat	140	600
Indore	Madhya Pradesh	160	700
Raigarh	Chattisgarh	60	1000
Guwahati	Assam,	180	320
	Arunachal Pradesh,	60	120
	Meghalaya &	-	-
	Sikkim		
Imphal	Manipur,	40	-
	Nagaland	20	
Kolkata	West Bengal	220	420
Bhubneshwar	Orissa	140	860
Bhagalpur	Bihar	60	-
	Jharkhand	40	
Agartala	Tripura,	60	340
	Mizoram	-	
Total		3740	16520

(b) The number of new units sanctioned under Workshed-cum-Housing Scheme during last 3 years is as under:

Name of State      Number of New units sanctioned

2001-02    2002-03    2003-04

Andhra Pradesh	957	-	1435
Arunachal Pradesh	2000	-	-
Assam	-	4033	3000
Himachal Pradesh	63	637	-
Karnataka	-	8539	3115
Kerela	-	407	1383
Mizoram	-	300	-
Nagaland	-	570	3920
Rajasthan	630	-	630
Tamilnadu	-	5584	7685
Tripura	-	-	550
Uttar Pradesh	-	5256	-
Uttaranchal	-	430	-

Total      3650    25756    21718

(c) & (d) The Government, from time to time have reviewed these programmes/schemes through field visits, meetings with the officials of the State Government/agencies concerned, physical & financial reports etc. and taken corrective steps, wherever required.